

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/134(KB)2014

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	SUSHIL KUMAR AGARWAL AND ANR. VS ESKAG PHARMA PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance via video conference/physically

Mr. Vikas Baisya, Adv.] For the Petitioner
Ms. Ranjana Seal, Adv.
Mr. Sourasish. Das, Adv.

Mr. Saunak Sarbajna, Adv.] For Respondent
Mr. Rohan Chatterjee, Adv.

ORDER

1. It is submitted that an appeal has been preferred against the order dated 30th June, 2022 and the matter is pending before Hon'ble NCLAT.
2. In view of this, post this matter on **27.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**